PARLIAMENTARY DEBATES

(Part II-Proceedings other than Questions and Answers)

OFFICIAL REPORT

4035

HOUSE OF THE PEOPLE

Monday, 5th April, 1954

The House met at Two of the Clock

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

3 P.M.

P.E.P.S.U. APPROPRIATION BILL

Mr. Speaker: I have to inform the House that the President has withheld his assent from the Patiala and East Punjab States Union Appropriation Bill, 1954, which was passed by both Houses of Parliament and sented to the President for his assent on the 8th March 1954. While returning the Bill, the Ministry of Law have stated that the proclamation under article 356 of the Constitution in respect of the Patiala and Punjab States Union having been 7th revoked by the President on the March 1954, it was considered that the competence of Parliament to enact the Bill also had come to an end that date, and that, thereafter, it might not be appropriate for the President to assent to the Bill, and thereby to give it the appearance of a valid law. 73 P.S.D.

4036

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

TRAFFIC ARRANGEMENTS AT I.A.F. DIS-PLAY, TILPAT RANGE

The Prime Minister and Minister of External Affairs and Defence (Shri Jawahariai Nehru): The House has naturally taken great interest in traffic jam which occurred on the road from Delhi to Tilpat Range on March 28, 1954 on the occasion of the Force Display. Many questions on this subject have been addressed to Government. On that occasion, serious inconvenience was caused to large numbers of people, among whom were invited guests including Members of Parliament. Even the Air Marshal was held up in the traffic jam reached the Tilpat Range towards the end of the Display. Many persons could not reach it at all. The Government wish to express their regret at this unfortunate and unexpected occurrence which caused so much inconvenience and discomfort.

The Government have enquired into this matter fully both from the point of view of finding out the reasons for this extraordinary traffic jam and with a view to preventing any such occurrence happening in future.

I am placing before the House a report of the enquiry made.

In December last the Government decided that the Indian Air Force should hold an Air Display and Fire Demonstration on the 28th March 1954 in connection with the celebration of the 21st Anniversary of the Indian Air Force. Tilpat Bombing Range.